

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 843/Confdl./2016
II-3-1/2016

Bilaspur, dated the 03 December, 2016

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 13.12.2016:-

TABLE

Sl. No.	Name	Posted as
(1)	(2)	(3)
1.	Shri Anshul Verma, S/o Shri Ashok Verma	I Civil Judge Class-II, Raigarh
2.	Shri Alok Pandey, S/o Shri Ravishankar Pandey	III Addl. Judge to the Court of I Civil Judge Class-II, Surajpur
3.	Smt. Shivani Singh, W/o Shri Ramendra Singh Gurjar	I Additional Judge to the Court of I Civil Judge Class-II, Bilaspur
4.	Shri Anup Tigga, S/o Late Shri Silvester Tigga	I Addl. Judge to the Court of I Civil Judge Class-II, Durg
5.	Ku. Akansha Rathore, D/o Shri Ramkrishna Singh Rathore	VII Civil Judge Class-II, Bilaspur
6.	Shri Rahul Sharma, S/o Shri Jawahar Sharma	II Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon
7.	Ku. Aditi Thakur, D/o Shri R.S.Thakur	I Addl. Judge to the Court of I Civil Judge Class-II, Ambikapur
8.	Shri Umesh Kumar Bhagwatkar, S/o Shri Suresh Kumar Bhagwatkar	VIII Civil Judge Class-II, Bilaspur
9.	Shri Krishna Murari Sharma, S/o Shri Ram Baran Sharma	I Addl. Judge to the Court of I Civil Judge Class-II, Raipur
10.	Ku. Smita Shrivastava, D/o Shri Umesh Chandra Shrivastava	II Addl. Judge to the Court of I Civil Judge Class-II, Ambikapur
11.	Shri Lokesh Patle, S/o Shri Narsingh Das Patle	II Civil Judge Class-II, Janjgir
12.	Shri Priyank Rathi, S/o Shri Ramesh Kumar Rathi	III Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon

Contd. 2/-

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13.	Ku. Kamini Jaiswal, D/o Shri Ayodhya Prasad Jaiswal	IV Civil Judge Class-II, Jagdalpur
14.	Ku. Sanjulata Dewangan, D/o Shri Tekmal Dewangan	II Addl. Judge to the Court of I Civil Judge Class-II, Raipur
15.	Ku. Bharti Kuldeep, D/o Shri Janak Das Kuldeep	II Civil Judge Class-II, Dhamtari
16.	Shri Amit Pratap Chandra, S/o Shri Jaynarayan Chandra	II Civil Judge Class-II, Mahasamund
17.	Ku. Amba Shah, D/o Shri Ramcharan Shah	I Civil Judge Class-II, Bemetara
18.	Shri Avinash Toppo, S/o Shri Blasius Toppo	IX Civil Judge Class-II, Bilaspur
19.	Ku. Namrata Norge, D/o Shri Hemu Das Norge	II Civil Judge Class-II, Jagdalpur
20.	Shri Prashant Kumar Bhaskar, S/o Shri P.L. Bhaskar	III Addl. Judge to the Court of I Civil Judge Class-II, Raipur
21.	Ku. Leenam Bansode, D/o Shri Salik Ram Bansode	Civil Judge Class-II, Jashpur
22.	Ku. Swarnlata Rajmani, D/o Dr. Rajkumar Rajmani	III Civil Judge Class-II, Jagdalpur
23.	Smt. Sheelu Kesary, W/o Shri Radhakant Kesary	V Civil Judge Class-II, Jagdalpur
24.	Smt. Deepti Barwa, W/o Shri Anand Prakash Minj	VI Civil Judge Class-II, Jagdalpur
25.	Ku. Savita Singh, D/o Shri Lal Harish Singh	II Civil Judge Class-II, Balod
26.	Shri Sachin Paul Toppo, S/o Shri Anthres Toppo	II Addl. Judge to the Court of I Civil Judge Class-II, Durg
27.	Ku. Sheetal Nikunj, D/o Late Shri S.R.Nikunj	III Addl. Judge to the Court of I Civil Judge Class-II, Durg
28.	Ku. Manjusha Toppo, D/o Shri Anthres Toppo	I Civil Judge Class-II, Janjgir
29.	Shri Shankar Kashyap, S/o Shri Suksay Kashyap	IV Addl. Judge to the Court of I Civil Judge Class-II, Durg
30.	Shri Niraj Shrivastava, S/o Shri Kamlesh Kumar Shrivastava	II Civil Judge Class-II, Dantewara

BY ORDER OF THE HIGH COURT


(RAMASHANKAR)
I/C REGISTRAR GENERAL

Contd. 3/-

Endt. No. 844/Confdl./2016
II-3-1/2016

Bilaspur, dated the 03 December, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
 - (a) Shri Anshul Verma, S/o Shri Ashok Verma, R/o Sneh Kunj, Near Marine Drive School, Ring Road, District - Surguja (Ambikapur), Pin-497001.
 - (b) Shri Alok Pandey, S/o Shri Ravishankar Pandey, O/o Deputy Director Prosecution, District & Sessions Court Campus, District - Surguja (Ambikapur), Pin-497001.
 - (c) Smt. Shivani Singh, W/o Shri Ramendra Singh Gurjar, C/o Shri Hawaldar Singh Gurjar, C-69, Vinay Nagar, Sector-4, Store Area, Police Station, Bahodapur, District - Gwalior (M.P.) Pin-474012
 - (d) Shri Anup Tigga, S/o Late Shri Silvester Tigga, C/o Shri Manoj Kosta, House No. 69/46, Harshinagar Colony, Rajkishore Nagar, District - Bilaspur, Pin-495006.
 - (e) Ku. Akansha Rathore, D/o Shri Ramkrishna Singh Rathore, B-150, Alkapuri, District - Ratlam (M.P.), Pin-457001.
 - (f) Shri Rahul Sharma, S/o Shri Jawahar Sharma, M.I.G.-42, Nehru Nagar, District - Bilaspur, Pin-495001.
 - (g) Ku. Aditi Thakur, D/o Shri R.S.Thakur, House No. 231/2, Cross Road No. 7R, W.R.S. Colony, Raipur, Pin-492008.
 - (h) Shri Umesh Kumar Bhagwatkar, S/o Shri Suresh Kumar Bhagwatkar, Old Geedam Naka, Near Surya College, Rajendra Nagar Ward, District - Bastar (Jagdalpur), Pin-494001.

- (i) Shri Krishna Murari Sharma, S/o Shri Ram Baran Sharma, C/o Shri Amik Kant Samadhiya, Railway Quarter No. R.B.-IV-412/1, Nehru Railway Colony, Haubaag, District – Jabalpur (M.P.) Pin-482002.
- (j) Ku. Smita Shrivastava, D/o Shri Umesh Chandra Shrivastava, Purani Basti, Mahamaipara, Infront of Yadav Samaj Bhawan, Raipur, District - Raipur, Pin-492001.
- (k) Shri Lokesh Patle, S/o Shri Narsingh Das Patle, Plot No. 75, Rishikapuram Colony, New Barapatthar, C.V. Raman Ward, District – Seoni (M.P.) Pin-480661
- (l) Shri Priyank Rathi, S/o Shri Ramesh Kumar Rathi, District Judge Bungalow, Civil Lines, Near C.G. Club, District – Raipur, Pin-492001.
- (m) Ku. Kamini Jaiswal, D/o Shri Ayodhya Prasad Jaiswal, 204-M.I.G. (S) Kabir Nagar, Phase-I, Post – Tatibandh, District – Raipur, Pin-492099.
- (n) Ku. Sanjulata Dewangan, D/o Shri Tekmal Dewangan, Kaserpara, Chakradhar Nagar, District – Raigarh, Pin-496001.
- (o) Ku. Bharti Kuldeep, D/o Shri Janak Das Kuldeep, Village/Post – Bhairotall, Surakachhar, Tehsil – Katghora, District – Korba, Pin-495454.
- (p) Shri Amit Pratap Chandra, S/o Shri Jaynarayan Chandra, C-34, Rajaswa Colony, Thana – Sarkanda, District – Bilaspur, Pin-495001.
- (q) Ku. Amba Shah, D/o Shri Ramcharan Shah, House No. 6, Manjhipadar, District - Dakshin Bastar (Dantewara), Pin-494449.
- (r) Shri Avinash Toppo, S/o Shri Blasius Toppo, House No. 126, Ambikapur Road, Ward no. 1, Bandiyakhar, Patthalgaon, District – Jashpur, Pin-496118.
- (s) Ku. Namrata Norge, D/o Shri Hemu Das Norge, M.I.G.-I, D/38, Abhilasa Parisar, Sirgitti, Behind New Bus Stand, District – Bilaspur.
- (t) Shri Prashant Kumar Bhaskar, S/o Shri P.L. Bhaskar, C/o L.R.Netam, J.H.I.G.-12, Dawda Colony, Near Anant Kirana, Pachpedi Naka, District – Raipur, Pin-492001.
- (u) Ku. Leenam Bansode, D/o Shri Salik Ram Bansode, House No. 121, Srishti Colony, Kamla College Road, District – Rajnandgaon, Pin-491441.
- (v) Ku. Swarnlata Rajmani, D/o Dr. Rajkumar Rajmani, A-1, Vinayaka Vihar, Dindayal Upadhyaya Nagar, District – Raipur, Pin-492010.
- (w) Smt. Sheelu Kesary, W/o Shri Radhakant Kesary, Near Kesary Pipe Factory, Shivaji Road, Tikarapara, District – Bilaspur, Pin-495001
- (x) Smt. Deepti Barwa, W/o Shri Anand Prakash Minj, C/o Mrs. P. Barwa, State Bank of India, Ram Sagar Para Branch, Raipur. Pin-492001
- (y) Ku. Savita Singh, D/o Shri Lal Harish Singh, C/o Mr. Anoop Bizoara, Nearby Dr. D.P. Chandrakar, Mukht Nagar, Padmanabhpur, District – Durg, Pin-491001.
- (z) Shri Sachin Paul Toppo, S/o Shri Anthres Toppo, Behind Mahendra Showroom, M.G. Road, Bhagwanpur, District - Surguja (Ambikapur), Pin-497001.
- (aa) Ku. Sheetal Nikunj, D/o Late Shri S.R.Nikunj, Dharampura No. 1, Durdarshan Colony, Astha Nikunj, Bastar House/Quarter No. 1, District - Bastar (Jagdalpur).
- (bb) Ku. Manjusha Toppo, D/o Shri Anthres Toppo, Behind Mahendra Showroom, M.G. Road, Bhagwanpur, District - Surguja (Ambikapur), Pin-497001.
- (cc) Shri Shankar Kashyap, S/o Shri Suksay Kashyap, Village – Metawarha, Tehsil/Post – Tokapal, District - Bastar (Jagdalpur), Pin-494442.
- (dd) Shri Niraj Shrivastava, S/o Shri Kamlesh Kumar Shrivastava, Tulip 281, A-Block, Talpuri Colony, Bhilai, District – Durg, Pin-490009.

for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.

- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


03-12-16
(RAMASHANKAR)
I/C REGISTRAR GENERAL